

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 1

ITEM No 130
TP 198 of 2016(CP 3 of 2015)
Comp.Appl/15(AHM) 2021

Order under Section 397-398

IN THE MATTER OF:

JP Financial Services Pvt Ltd
V/s
Golden Tobacco Ltd & Ors

.....Applicant

.....Respondent

Order delivered on ..19/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Virendra Kumar Gupta, Hon'ble Member(T)

PRESENTS:

For the Applicant : Advocate, Mr. Masoom Shah.
For the Respondent : Advocate, Ms. Aishwarya Reddy Gupta for R-1.
Advocate, Mr. Nikunt Raval for R-28. Advocate, Mr. Sudhir Mehta for R-39.

Sr. Advocate, Mr. Rashesh Sanjanwala is present.

ORDER

We direct the parties to upload all the pleadings and submissions on E-portal, if not yet uploaded.

The matter to appear for further consideration on 20.07.2021 at 12:00 PM.

(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)

(MADAN B GOSAVI)
MEMBER (JUDICIAL)